

(d) No.

(e) Railway is also one of the targets of the anti-social elements.

(f) However, the following preventive steps are being taken:

1. Watch is maintained by Govt. Railway Police at important Stations.
2. Supervision by officers has been intensified.
3. RPF is maintaining close liaison with the State Police for arrest of criminals operating on the railways. Joint raids by Police and RPF are also conducted frequently.
4. Strength of G.R.P. have been suitably augmented.
5. Veteran criminals are being booked under National Security Act.
6. As far as practicable, the main, express and passenger trains are being escorted by GRP during its night run. RPF staff are also provided as and when demanded by the Police authorities.
7. Engine crews have instructions to resort to repeated whistling in case of out of course stoppages of any train to alert the escort party.

Enhanced Demurrage for wagon detention

7894. SHRI ANANTHARAMULU MALLU: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have decided to enhance demurrage charges as an effective deterrent to detention of wagons;

(b) whether it is also a fact that wagon detention by user organisations, especially the Steel Plants and the Food Corporation of India, have seriously affected productivity efforts on railways;

(c) whether Railway Ministry has consulted the Steel and Mines Ministry and the Planning Commission in this regard, and

(d) if so, the details regarding the decision taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The rates of demurrage charges were enhanced with effect from 24th January, 1981 for the general rail users and with effect from 15th February, 1981 for the Steel Plants and Collieries.

(b) and (d). Detention to wagons in steel plants takes place in excess of the target free time fixed and the productivity is affected to that extent. This is taken up at different levels including Ministry of Steel and Mines. Causes of detention are jointly analysed by the experts of the steel plants as well as Railways and steps are taken to reduce detention. In so far as detention to foodgrains wagons by Food Corporation of India is concerned movement of sponsored foodgrains is being constantly monitored and close coordination is maintained with Department of Food & Food Corporation of India to ensure prompt release of wagons and avoid detention at terminals. Even then, occasionally, wagons are detained beyond the normal free time.

भोपाल. मध्य प्रदेश में "भारत भवन" नामक सांस्कृतिक कॉम्प्लेक्स का निर्माण

7895. श्री कौचूर भूषण : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश की राजधानी भोपाल में "भारत भवन" नामक बहुत बड़ा सांस्कृतिक कॉम्प्लेक्स बनाया जा रहा है ;

(ख) क्या यह योजना राष्ट्रीय स्तर की है ;

(ग) क्या इस पर होने वाले खर्च के लिए केन्द्रीय सरकार से अनुरोध किया गया है कि वह इसका कम से कम 50 प्रतिशत खर्च वहन करे; और